

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

ORIGINAL APPLICATION No. 90 OF 2021 (SZ)

IN THE MATTER OF:

Naveen Kumar Jalagam,
Telangana

....

Applicant(s)

Versus

State of Telangana & Others

....

Respondent(s)

**REPORT OF THE TELANGANA STATE POLLUTION CONTROL BOARD (R2)
RUNNING INDEX**

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Place: Hyderabad
Date: 22-07-2023.

T. Jayashankar

Counsel for 2nd Respondent

REPORT DATED 19-07-2023 OF THE TELANGANA STATE POLLUTION CONTROL BOARD (RESPONDENT NO.2) IN OA NO. 90 OF 2021 FILED BY SRI.JALAGAM NAVEEN KUMAR AGAINST THE POLLUTION PROBLEMS OF PARBOILED RICE MILLS LOCATED IN KOMARABANDA (V), KODAD (M), SURYAPET DISTRICT.

It is to submit that Sri.Jalagam Naveen Kumar, Komarabanda (V), Kodad (M), Suryapet District has filed OA No. 90 of 2021 in the Hon'ble National Green Tribunal (NGT), Southern Zone, Chennai against the pollution problems caused by parboiled rice mills (11 Nos) located in the area.

The TSPCB has submitted status report dated 25.04.2023 before the Hon'ble NGT (**Annexure - I**).

The Hon'ble NGT has reviewed the matter on 23.05.2023 and posted the matter on 25.07.2023.

In this regard, the following is submitted:

1. In the above matter, 11 Nos are respondent industries, out of which 8 are Parboiled Rice Mills, 2 are Steam Rice Mills and 1 is sick parboiled industry. The details are enclosed as **Annexure – II**.
2. The all 10 Nos operating respondent industries are having valid Consent for Operation (CFO) orders of the Board. The details are enclosed as **Annexure – III**.

3. Nature of activities:

Parboiled Activity:

The parboiled activity consists of Pre-cleaning of paddy → Soaking of paddy → Drying → Milling (includes Dehusking, Husk separation, polishing).

Raw Rice Milling Activity:

The Raw Rive Milling activity consists of Pre-cleaning of paddy → Milling (includes Dehusking, Husk separation, polishing).

Steam Rice Activity:

The steam rice activity consists of Pre-cleaning of paddy → Steaming of paddy → Drying → Milling (includes Dehusking, Husk separation, polishing).

4. Pollution potential from activities:

Parboiled Activity:

The major source of water pollution is due to generation of wastewater from soaking tanks. The major source of air pollution is emissions from chimney attached to the boiler, ash and husk handling.

Raw Rice Milling Activity:

No waste water is generated from the activity, except from domestic sources. The major source of air pollution is from husk handling.

Steam Rice Activity:

No waste water is generated from the activity, except from domestic sources and boiler blowdown. The major source of air pollution is emissions from chimney attached to the boiler, ash and husk handling.

5. The industries carrying above activities have to provide / implement following control measure for minimizing and controlling pollution:

| S.No | Nature of pollution | Control Measures |
|------|---------------------------|--|
| 1 | Water pollution | Effluent Treatment Plant (ETP) |
| 2 | Air Pollution | Air Pollution Control Equipments (APCEs) |
| | a. Emissions from chimney | viz., Cyclone dust collector/Mechanical dust collector/Multi cyclone dust collector/Bag filter |
| | b. Ash handling | Closed Ash Shed |
| | c. Husk handling | Closed Husk Shed |

6. The status of the Respondent Rice mills regarding providing / implement control measure for minimizing and controlling pollution are as given below:

| S. No. | Name & Address of the industry | Effluent Treatment Plant (ETP) Provided (Yes/No) | Air Pollution Control Equipments (APCEs) installed to the boilers. |
|--------|---|---|---|
| 1 | M/s. Raja Rajeshwara Parboiled Rice Industries & Exports Ltd., Sy.No. 185/5, Komarabanda (V), Kodad (M), Suryapet District (R4) | ETP consisting of Collection cum Equalization tank, Aeration tank & Settling tank. | 4 TPH Boiler provided with Dust bunkers followed by Cyclone dust collector as APCE. |
| 2 | M/s. Sri Venkateshwara Rice Industries Pvt Ltd, Sy.No.242/4, Komarabanda (V), Kodad (M), Suryapet District (R5) | ETP consisting of Collection cum primary settling tank, Diffused aeration tank and Secondary settling tank. | 12 TPH Boiler provided with Multi Cyclone Dust Collectors followed by Wet scrubber as APCE. |
| 3 | M/s. Laxmi Ganesh Parboiled Rice Industries, Sy. No. 230/1A, Komarabanda (V), Kodad (M), Suryapet District (R6) | ETP consisting of Collection cum equalization tank, Diffused aeration tank, Settling tank, Filter feed tank, Multi media filter | 2.5 TPH Boiler provided with Dust bunker followed by Wet scrubber as APCE. |

| S. No. | Name & Address of the industry | Effluent Treatment Plant (ETP) Provided (Yes/No) | Air Pollution Control Equipments (APCEs) installed to the boilers. |
|--------|--|---|---|
| | | and Sludge drying beds. | |
| 4 | M/s. APR Rice Industry, Sy.No.242 & 243, Komarabanda (V), Kodad (M), Suryapet District (R7) | ETP consisting of Collection cum equalization tank, Diffused aeration tank, Settling tank, Filter feed tank, Multi media filter and Sludge drying beds. | 3 TPH Boiler provided with Mechanical Dust Collector & Cyclone dust collector followed by Wet Scrubber as APCE. |
| 5 | M/s. Sri Bhuvaneshwari Parboiled Modern Rice Mill, Sy.No. 230/1A & 230/2, Komarabanda (V), Kodad (M), Suryapet District (R8) | ETP consisting of Collection cum equalization tank, Settling tanks, Diffused aeration tank and Secondary settling tank. | 2.5 TPH Boiler provided with Mechanical Dust Collector followed by Wet scrubber as APCE. |
| 6 | M/s. Raja Rajeswari Parboiled Rice Industries, Sy. No. 193/1, Komarabanda (V), Kodad (M), Suryapet District (R9) | NA (It's a steam rice mill) | 2.5 TPH Boiler provided with Mechanical Dust Collector followed by Cyclone Dust Collector as APCE. |
| 7 | M/s. Sri Kanaka mahalaxmi Parboiled Rice Mill, Sy.No.185/2, 185/3, 185/4 & 185/5 Komarabanda (V), Kodad (M), Suryapet District (R10) | SICK The industry is sick since more than 2 years and not in operation. | |
| 8 | M/s. Sri Padmalaya Parboiled Rice Industry is located at Sy.No. 232, Komarabanda (V), Kodad (M), Suryapet District (R11) | ETP consisting of Collection cum equalization tank, Settling tanks, Diffused aeration tank and Secondary settling tank. | 2 TPH Boiler provided with Mechanical Dust Collector as APCE. |
| 9 | M/s. Sri Raghavendra Swamy Parboiled Rice Industry, Sy.No. 234/1 & 242/4, Komarabanda, Kodad (V&M), Suryapet District (R12) | NA (It's a steam rice mill) | 3 TPH Boiler provided with Mechanical Dust Collector as APCE. |
| 10 | M/s. Sri Venkata Lakshmi Parboiled Rice Mill, Sy. No. 243, Komarabanda (V), Kodad (M), Suryapet District (R13) | ETP consisting of Collection cum equalization tank, Diffused aeration tank, Settling tank, Filter feed tank, Multi media filter and Sludge drying beds. | 3 TPH Boiler provided with Cyclone Dust Collector followed by Wet scrubber as APCE. |
| 11 | M/s. Sri Venkataramana Parboiled Modern Rice Mill, Sy No. 230/1A & 230/2, Komarabanda (V), Kodad (M), Suryapet | ETP consisting of Collection cum equalization tank, Diffused aeration tank, Settling tanks, Filter feed | 2 TPH Boiler provided with Mechanical Dust Collector followed by Wet scrubber as APCE. |

| S. No. | Name & Address of the industry | Effluent Treatment Plant (ETP) Provided (Yes/No) | Air Pollution Control Equipments (APCEs) installed to the boilers. |
|--|--------------------------------|--|--|
| | District (R14) | tank, Multi media filter. | |
| Note: All above operating industries have provided closed sheds for storage of ash and husk. | | | |

7. Earlier, the Board has reviewed the above 10 operating responding industries on 27.02.2023. As these industries are operating only raw rice milling activity, these industries were informed that the consents would be amended accordingly. However, the representatives of the industries stated that the industries are carrying out only raw rice milling activity, they may restart parboiled rice milling activity any time as per the orders received from the Civil Supplies Department of the State Government. Further, they informed that the industries have all the systems to carryout parboiled rice activity including pollution control equipments. They informed that they would give an undertaking stating that the prior intimation will be given to the Board before starting the parboiled activity.
8. Accordingly, the industries have submitted an undertaking to the Board on 02.03.2023 stating that they will give prior intimation before starting the parboiled activity (**Annexures -IV to XIII**).
9. As per the information obtained from the Kodad Rice Millers Association, they proposed to start the parboiled activity in the 1st week of August. The Board will carryout monitoring of boiler emissions and ETP as an when these industries start parboiled activity.

It is submitted that the Board will monitor the industries regularly for the compliance of conditions / directions issued to control water & air pollution.

Place: Nalgonda.

Date: 19-07-2023.


ENVIRONMENTAL ENGINEER

ENVIRONMENTAL ENGINEER
T.S. Pollution Control Board,
Regional Office, Nalgonda.

REPORT DATED 25-04-2023 OF THE TELANGANA STATE POLLUTION CONTROL BOARD (RESPONDENT NO.2) IN OA NO. 90 OF 2021 FILED BY SRI.JALAGAM NAVEEN KUMAR AGAINST THE POLLUTION PROBLEMS OF PARBOILED RICE MILLS LOCATED IN KOMARABANDA (V), KODAD (M), SURYAPET DISTRICT.

It is to submit that Sri.Jalagam Naveen Kumar, Komarabanda (V), Kodad (M), Suryapet District has filed OA No. 90 of 2021 in the Hon'ble National Green Tribunal (NGT), Southern Zone, Chennai against the pollution problems caused by parboiled rice mills (11 Nos) located in the area.

The TSPCB has submitted status report dated 08.03.2023 before the Hon'ble NGT.

The Hon'ble NGT has reviewed the matter on 10.04.2023 and posted the matter on 28.04.2023.

In this regard, the following is submitted:

1. The status of the Respondent Rice mills regarding operation of parboiled rice activity are as given below:

| S. No. | Name & Address of the industry | Operation status regarding parboiled activity |
|--------|---|--|
| 1 | M/s. Raja Rajeshwara Parboiled Rice Industries & Exports Ltd., Sy.No. 185/5, Komarabanda (V), Kodad (M), Suryapet District (R4) | Not carrying out steamed rice activity and carrying only raw rice milling activity. The industry vide letter dt.02.03.2023 submitted that they are operating raw rice milling only and operate steamed rice, under intimation to the Pollution Control Board. (Annexure - I) |
| 2 | M/s. Sri Venkateshwara Rice Industries Pvt Ltd, Sy.No.242/4, Komarabanda (V), Kodad (M), Suryapet District (R5) | Not carrying out parboiled activity and carrying only raw rice milling activity. The industry vide letter dt.02.03.2023 submitted that they are operating raw rice milling only and operate parboiled activity as per orders from State Government for parboiled rice, under intimation to the Pollution Control Board. (Annexure - II) |
| 3 | M/s. Laxmi Ganesh Parboiled Rice Industries, Sy. No. 230/1A, Komarabanda (V), Kodad (M), Suryapet District (R6) | Not carrying out parboiled activity since last eight months and carrying only raw rice milling activity. The industry vide letter dt.02.03.2023 submitted that they are operating raw rice milling only and operate parboiled activity as per orders from State |

(6)

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| S. No. | Name & Address of the industry | Operation status regarding parboiled activity |
|--------|--|--|
| | | Government for parboiled rice, under intimation to the Pollution Control Board. (Annexure – III) |
| 4 | M/s. APR Rice Industry, Sy.No.242 & 243, Komarabanda (V), Kodad (M), Suryapet District (R7) | Not carrying out parboiled activity and carrying only raw rice milling activity. The industry vide letter dt.02.03.2023 submitted that they are operating raw rice milling only and operate parboiled activity as per orders from State Government for parboiled rice, under intimation to the Pollution Control Board. (Annexure – IV) |
| 5 | M/s. Sri Bhuvaneshwari Parboiled Modern Rice Mill, Sy.No. 230/1A & 230/2, Komarabanda (V), Kodad (M), Suryapet District (R8) | Not carrying out parboiled activity and carrying only raw rice milling activity. The industry vide letter dt.02.03.2023 submitted that they are operating raw rice milling only and operate parboiled activity as per orders from State Government for parboiled rice, under intimation to the Pollution Control Board. (Annexure – V) |
| 6 | M/s. Raja Rajeswari Parboiled Rice Industries, Sy. No. 193/1, Komarabanda (V), Kodad (M), Suryapet District (R9) | Not carrying out parboiled activity and carrying only raw rice milling activity. The industry vide letter dt.02.03.2023 submitted that they are operating raw rice milling only and operate parboiled activity as per orders from State Government for parboiled rice, under intimation to the Pollution Control Board. (Annexure – VI) |
| 7 | M/s. Sri Kanakamahalaxmi Parboiled Rice Mill, Sy.No.185/2, 185/3, 185/4 & 185/5 Komarabanda (V), Kodad (M), Suryapet District (R10) | SICK The industry is sick since more than 2 years and not in operation. |
| 8 | M/s. Sri Padmalaya Parboiled Rice Industry is located at Sy.No. 232, Komarabanda (V), Kodad (M), Suryapet District (R11) | Not carrying out parboiled activity and carrying only raw rice milling activity. The industry vide letter dt.02.03.2023 submitted that they are operating raw rice milling only and operate parboiled activity as per orders from State Government for parboiled rice, under intimation to the Pollution Control Board. (Annexure – VII) |
| 9 | M/s. Sri Raghavendra Swamy Parboiled Rice Industry, Sy.No. 234/1 & 242/4, Komarabanda, Kodad (V&M), Suryapet District (R12) | Not carrying out steamed rice activity and carrying only raw rice milling activity. The industry vide letter dt.02.03.2023 submitted that they are operating raw |

| S. No. | Name & Address of the Industry | Operation status regarding parboiled activity |
|--------|--|---|
| | | rice milling only and operate steamed rice, under intimation to the Pollution Control Board. (Annexure – VIII) |
| 10 | M/s. Sri Venkata Lakshmi Parboiled Rice Mill, Sy. No. 243, Komarabanda (V), Kodad (M), Suryapet District (R13) | Not carrying out parboiled activity and carrying only raw rice milling activity. The industry vide letter dt.02.03.2023 submitted that they are operating raw rice milling only and operate parboiled activity as per orders from State Government for parboiled rice, under intimation to the Pollution Control Board. (Annexure – IX) |
| 11 | M/s. Sri Venkataramana Parboiled Modern Rice Mill, Sy No. 230/1A & 230/2, Komarabanda (V), Kodad (M), Suryapet District (R14) | Not carrying out parboiled activity and carrying only raw rice milling activity. The industry vide letter dt.02.03.2023 submitted that they are operating raw rice milling only and operate parboiled activity as per orders from State Government for parboiled rice, under intimation to the Pollution Control Board. (Annexure – X) |

2. The Board has reviewed the above 10 operating responding industries on 27.02.2023. Presently, as these industries are operating only raw rice milling activity, these industries were informed that the consents would be amended accordingly. However, the representatives of the industries stated that the industries are carrying out only raw rice milling activity, they may restart parboiled rice milling activity any time as per the orders received from the Civil Supplies Department of the State Government. Further, they informed that the industries have all the systems to carryout parboiled rice activity including pollution control equipments. They informed that they would give an undertaking stating that the prior intimation will be given to the Board before starting the parboiled activity.
3. Accordingly, the industries have submitted an undertaking to the Board on 02.03.2023 stating that they will give prior intimation before starting the parboiled activity **(Annexures -I to X)**.
4. The Board will carryout monitoring of boiler emissions and ETP as an when these industries start parboiled activity.

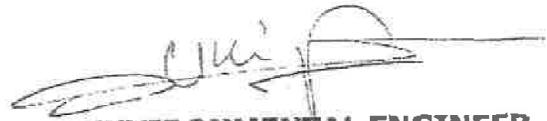
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It is submitted that the Board will monitor the Industries regularly for the compliance of conditions / directions issued to control water & air pollution.

Place: Nalgonda.

Date: 25-04-2023.



ENVIRONMENTAL ENGINEER

**ENVIRONMENTAL ENGINEER
T.S. Pollution Control Board,
Regional Office, Nalgonda.**

Annexure – II

| S. No. | Name & Address of the industry | Status of activities. |
|--------|--|-------------------------------|
| 1 | M/s. Raja Rajeshwara Parboiled Rice Industries & Exports Ltd., Sy.No. 185/5, Komarabanda (V), Kodad (M), Suryapet District (R4) | Parboiled Rice Mill |
| 2 | M/s. Sri Venkateshwara Rice Industries Pvt Ltd, Sy.No.242/4, Komarabanda (V), Kodad (M), Suryapet District (R5) | Parboiled Rice Mill |
| 3 | M/s. Laxmi Ganesh Parboiled Rice Industries, Sy. No. 230/1A, Komarabanda (V), Kodad (M), Suryapet District (R6) | Parboiled Rice Mill |
| 4 | M/s. APR Rice Industry, Sy.No.242 & 243, Komarabanda (V), Kodad (M), Suryapet District (R7) | Parboiled Rice Mill |
| 5 | M/s. Sri Bhuvaneshwari Parboiled Modern Rice Mill, Sy.No. 230/1A & 230/2, Komarabanda (V), Kodad (M), Suryapet District (R8) | Parboiled Rice Mill |
| 6 | M/s. Raja Rajeswari Parboiled Rice Industries, Sy. No. 193/1, Komarabanda (V), Kodad (M), Suryapet District (R9) | Steamed Rice Mill |
| 7 | M/s. Sri Kanakamahalahaxmi Parboiled Rice Mill, Sy.No.185/2, 185/3, 185/4 & 185/5 Komarabanda (V), Kodad (M), Suryapet District (R10) | SICK (Parboiled Rice Mill) |
| 8 | M/s. Sri Padmalaya Parboiled Rice Industry is located at Sy.No. 232, Komarabanda (V), Kodad (M), Suryapet District (R11) | Parboiled Rice Mill |
| 9 | M/s. Sri Raghavendra Swamy Parboiled Rice Industry, Sy.No. 234/1 & 242/4, Komarabanda, Kodad (V&M), Suryapet District (R12) | Steamed Rice Mill |
| 10 | M/s. Sri Venkata Lakshmi Parboiled Rice Mill, Sy. No. 243, Komarabanda (V), Kodad (M), Suryapet District (R13) | Parboiled Rice Mill |
| 11 | M/s. Sri Venkataramana Parboiled Modern Rice Mill, Sy No. 230/1A & 230/2, Komarabanda (V), Kodad (M), Suryapet District (R14) | Parboiled Rice Mill |

Annexure – III

| S. No. | Name & Address of the industry | Validity of CFO |
|--------|--|--|
| 1 | M/s. Raja Rajeshwara Parboiled Rice Industries & Exports Ltd., Sy.No. 185/5, Komarabanda (V), Kodad (M), Suryapet District (R4) | CFO issued on 22.01.2022, with validity upto 31.12.2031. |
| 2 | M/s. Sri Venkateshwara Rice Industries Pvt Ltd, Sy.No.242/4, Komarabanda (V), Kodad (M), Suryapet District (R5) | CFO issued on 08.08.2022, with validity upto 31.07.2031. |
| 3 | M/s. Laxmi Ganesh Parboiled Rice Industries, Sy. No. 230/1A, Komarabanda (V), Kodad (M), Suryapet District (R6) | CFO issued on 08.10.2018, with validity upto 31.03.2028. |
| 4 | M/s. APR Rice Industry, Sy.No.242 & 243, Komarabanda (V), Kodad (M), Suryapet District (R7) | CFO issued on 11.12.2020, with validity upto 30.09.2030. |
| 5 | M/s. Sri Bhuvaneshwari Parboiled Modern Rice Mill, Sy.No. 230/1A & 230/2, Komarabanda (V), Kodad (M), Suryapet District (R8) | CFO issued on 23.04.2022, with validity upto 31.03.2032. |
| 6 | M/s. Raja Rajeswari Parboiled Rice Industries, Sy. No. 193/1, Komarabanda (V), Kodad (M), Suryapet District (R9) | CFO issued on 23.06.2023, with validity upto 30.06.2033. |
| 7 | M/s. Sri Kanakamahalaxmi Parboiled Rice Mill, Sy.No.185/2, 185/3, 185/4 & 185/5 Komarabanda (V), Kodad (M), Suryapet District (R10) | CFO issued on 26.02.2019, with validity upto 30.06.2028. |
| 8 | M/s. Sri Padmalaya Parboiled Rice Industry is located at Sy.No. 232, Komarabanda (V), Kodad (M), Suryapet District (R11) | CFO issued on 23.06.2023, with validity upto 30.06.2033. |
| 9 | M/s. Sri Raghavendra Swamy Parboiled Rice Industry, Sy.No. 234/1 & 242/4, Komarabanda, Kodad (V&M), Suryapet District (R12) | CFO issued on 23.04.2022, with validity upto 31.03.2032. |
| 10 | M/s. Sri Venkata Lakshmi Parboiled Rice Mill, Sy. No. 243, Komarabanda (V), Kodad (M), Suryapet District (R13) | CFO issued on 23.07.2018, with validity upto 31.03.2028. |
| 11 | M/s. Sri Venkataramana Parboiled Modern Rice Mill, Sy No. 230/1A & 230/2, Komarabanda (V), Kodad (M), Suryapet District (R14) | CFO issued on 31.12.2018, with validity upto 31.12.2028. |

GST IN : 36AACCR7479P1ZG
CIN : U15339TG1999PLC032050

9845610343 : P.A.
9949096296 : E.R.



RAJA RAJESWARA PARBOILED RICE INDUSTRIES & EXPORTS Ltd.,

M.D. P. Abhiram
KOMARABANDA

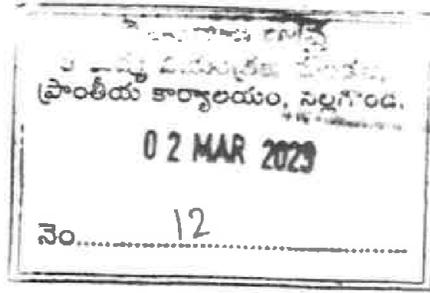
Kodad (M), Suryapet Dist. (T.S.)
E-mail : raja.rajeswara@yahoo.com

Ref :

Date 02/03/2023

To,

The Environmental Engineer,
T.S. Pollution Control Board,
Regional Office, Nalgonda.



Sir,

1. Presently we are operating raw rice milling only. Whenever, we operate steamed rice activity, we will inform to TSPCB, Regional Office, Nalgonda.
2. Due to custom milling amount pending from the State Government we are facing financial problem, so that we are not laid metal roads/CC roads.
3. We will lay metal roads / CC roads within 3 months period.
4. We have submitted Bank Guarantee of Rs.1,00,000/- on 25.03.2022, which is valid upto 20.03.2023. We will submit extended Bank Guarantee within 10 days.

AES-1
P/B, Send a copy
to DO.
2/3

For Raja Rajeswara Parboiled Rice
Industries & Exports Ltd.,

Trivudh

Managing Director

GST No.36ABGFS6171H1ZX

SRI VENKATESWARA RICE INDUSTRIES Pvt.Ltd.,

KOMARABANDA (V),KODADA - 508 206.,Suryapeta Dist.(T.S.)



NEELA SATYANARAYANA

M.A.B.Lt.Sc

Cell : 9848180229

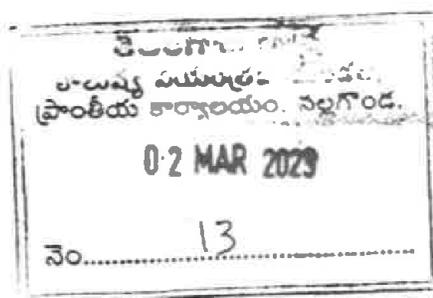
e-mail : svri2239@gmail.com



Date : 02/03/23

To,

The Environmental Engineer,
T.S. Pollution Control Board,
Regional Office, Nalgonda.



Sir,

1. Presently we are operating raw rice milling only. Whenever State Government requires Parboiled rice then only we operate Parboiled milling. Whenever, we operate parboiled activity, we will inform to TSPCB, Regional Office, Nalgonda.
2. We will install Bagfilter within 2 months.
3. We have submitted Bank Guarantee of Rs.1,00,000/- on 17.03.2023, which is valid upto 15.02.2024 (BG No.2018123BG0000011, dated 16.02.2023).

For Sri Venkateswara Rice industries Pvt.Ltd.

T.L. Rysu
Authorised Signature

AES-1
P/311 Sent a copy
to Bo.
2/3

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ANNEXURE-VI

MILL : 98483 73783



LAKSHMI GANESH PARBOILED RICE INDUSTRIES



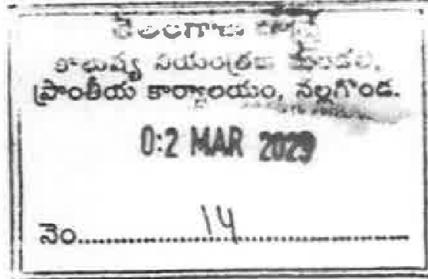
KOMARABANDA (V), KODAD (M), Nalgonda Dist, (T.S.)
P.V.R. : 98483 82783 Avula Rama Rao : 9848422455

Ref:

Date: 02/03/2023

To,

The Environmental Engineer,
T.S. Pollution Control Board,
Regional Office, Nalgonda.



Sir,

1. Presently we are operating raw rice milling only. Whenever State Government requires Parboiled rice then only we operate Parboiled milling. Whenever, we operate parboiled activity, we will inform to TSPCB, Regional Office, Nalgonda.
2. We have submitted Bank Guarantee of Rs.1,00,000/- on 02.03.2023 which is valid upto 28.02.2024 (BG No.0329IIGL0000821, dated 28.02.2023).

for Lakshmi Ganesh Parboiled Rice Industry

P. Praveen
Managing Partner

AES-1
P/3, send a copy
to DO.
2/3

GST NO. : 36ABKFA5439L1Z1

Cell : 98481 35062

A P R RICE INDUSTRY

9848297599

9553597599

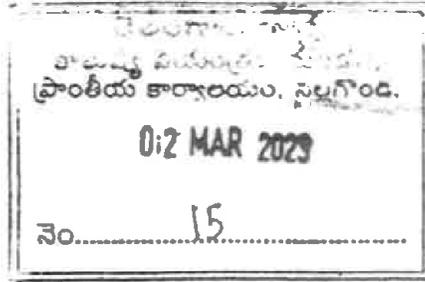
Sy. No : 243, H.No. : 5-191, Komarabanda (V), KODAD - 508 206, Suryapet Dist. T.S.

Ref :

Date : 02/03/2023

To,

The Environmental Engineer,
T.S. Pollution Control Board,
Regional Office, Nalgonda.



Sir,

1. Presently we are operating raw rice milling only. Whenever State Government requires Parboiled rice then only we operate Parboiled milling. Whenever, we operate parboiled activity, we will inform to TSPCB, Regional Office, Nalgonda.
2. Due to custom milling amount pending from the State Government we are facing financial problem, so that we are not laid metal roads/CC roads.
3. We will lay metal roads / CC roads within 3 months period.
4. We have submitted Bank Guarantee of Rs.1,00,000/- on 25.03.2022, which is valid upto 22.02.2023. We will submit extended Bank Guarantee within 2 days.

AES-1
 P/B, send a copy
 to BO
 2/3

For A P R Rice Industr

P. S. Awley
 Partner



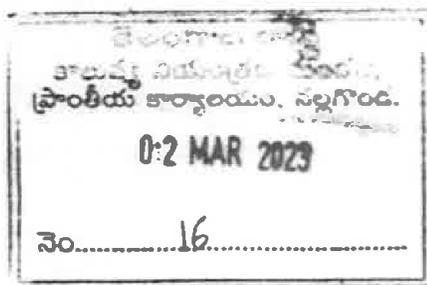
SRI BHUVANESWARI PARBOILED MODERN RICE MILL

Mg. Partner : **Challa Saidaiah**
Komarabanda, **KODAD - 508 206**, Nalgonda Dist.

Ref. No.

Date 02/03/2023

To,
The Environmental Engineer,
T.S. Pollution Control Board,
Regional Office, Nalgonda.



Sir,

1. Presently we are operating raw rice milling only. Whenever State Government requires Parboiled rice then only we operate Parboiled milling. Whenever, we operate parboiled activity, we will inform to TSPCB, Regional Office, Nalgonda.
2. Due to custom milling amount pending from the State Government we are facing financial problem, so that we are not laid metal roads/CC roads.
3. We will lay metal roads / CC roads within 3 months period.
4. We have submitted Bank Guarantee of Rs.1,00,000/- on 22.03.2022, which is valid upto 22.02.2023. We will submit extended Bank Guarantee within 2 days.

Handwritten notes: AES-1, P/B, Saidaiah, 2087, to B.O., 2/3

For Sri Bhuvaneshwari Parboiled
Modern Rice Mill
Amali
Managing Partner

A.P.G.S.T. No. NLG/08/1/2501/96-97-12-8-96
 CST No. NLG/08/1/1429/96-97-1-8-96
 FGL No. 1248/97

Cell : 9848822830



Raja Rajeswari Parboiled Rice Industry

రాజరాజేశ్వరి పార్బాయిల్డ్ రైస్ ఇండస్ట్రీ

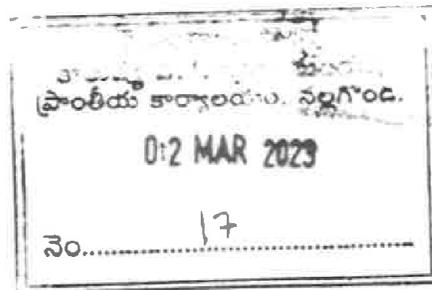
Managing Partners : Kesa Venkateswarlu, O. Srinivasa Rao
 Komarabanda, KODAD - 508 206, Suryapet Dist., Telangana.



DT : 02/03/2023

To,

The Environmental Engineer,
 T.S. Pollution Control Board,
 Regional Office, Nalgonda.



Sir,

1. Presently we are operating raw rice milling only. Whenever State Government requires Parboiled rice then only we operate Parboiled milling. Whenever, we operate parboiled activity, we will inform to TSPCB, Regional Office, Nalgonda.
2. Due to custom milling amount pending from the State Government we are facing financial problem, so that we are not laid metal roads/CC roads.
3. We will lay metal roads / CC roads within 3 months period.
4. We will install separate energy meter to APCE within 3 months period.
5. We have submitted Bank Guarantee of Rs.1,00,000/- on 25.03.2022, which is valid upto 20.03.2023. We will submit extended Bank Guarantee within 10 days.

AE-1
 pls sw accy
 to BO
 2/3

Raja Rajeswari Parboiled Rice
 Industry
 K.V.V.R.
 Managing Partner

APGST No. NLG/08/1/2531/96-97

CST No. NLG/08/01/1435/96-96

FGL No. 2/97

Mill : 56124

SRI PADMALAYA PARBOILED RICE INDUSTRY

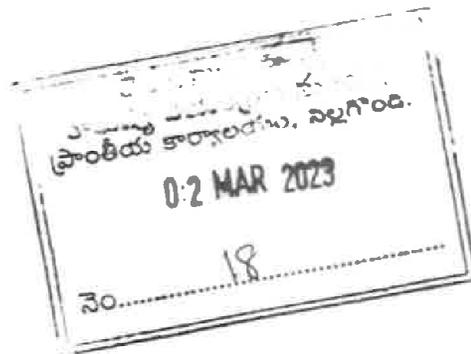
Komarabanda, KODAD - 508 206, Nalgonda Dist., A.P.

M.P. : **Voruganti Venkata Brahmam, Goparapu Mahesh**

Date : 09/03/2023

To,

The Environmental Engineer,
T.S. Pollution Control Board,
Regional Office, Nalgonda.



Sir,

1. Presently we are operating raw rice milling only. Whenever State Government requires Parboiled rice then only we operate Parboiled milling. Whenever, we operate parboiled activity, we will inform to TSPCB, Regional Office, Nalgonda.
2. Due to custom milling amount pending from the State Government we are facing financial problem, so that we are not laid metal roads/CC roads.
3. We will lay metal roads / CC roads within 3 months period.
4. We will install separate energy meter to APCE within 3 months period.
5. We have submitted Bank Guarantee of Rs.1,00,000/- on 01.03.2023 which is valid upto 28.02.2024 (BG No.0329IIGL0001021, dated 01.03.2023).

AES-1
P/31 Sent a copy
to BO
2/3

for Sri Padmalaya PBRJ

[Signature]
Mg. Partne.

18

ANNEXURE - XI

APGST No. HYR/08/2/2307/9293
CST No. HYR/08/2/1390/92-93
FGL No. : 1039/92

Bhanu : 98484 62236
Mill : 98487 47142



SRI RAGHAVENDRA SWAMY PARBOILED RICE INDUSTRY

శ్రీ రాఘవేంద్ర స్వామి పార్బాయిల్డ్ రైస్ ఇండస్ట్రీ

కొమరబండ, కోదాడ - 508 206, సూర్యాపేట జిల్లా, తెలంగాణ

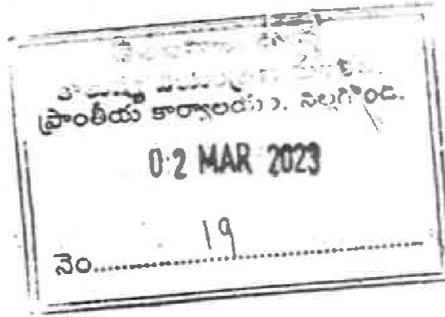
మేనేజింగ్ పార్టనర్స్ : ఇమ్మడి భానుప్రసాద్ M.Com, కందిబండ ప్రభాకర్ రావు

Ref :

Date : 02/03/2023

To,

The Environmental Engineer,
T.S. Pollution Control Board,
Regional Office, Nalgonda.



Sir,

1. Presently we are operating raw rice milling only. Whenever, we operate steamed rice activity, we will inform to TSPCB, Regional Office, Nalgonda.
2. Due to custom milling amount pending from the State Government we are facing financial problem, so that we are not laid metal roads/CC roads.
3. We will lay metal roads / CC roads within 3 months period.
4. We have submitted Bank Guarantee of Rs.1,00,000/- on 25.03.2022, which is valid upto 22.02.2023. We will submit extended Bank Guarantee within 2 days.
5. We will doing sprinkling of water on approach road through tanker regularly.

ABS-1
P/S
20/3
2/3

For Sri Raghavendra Swamy
Parboiled Rice Industry
I. Ishanu Prasad

GSTIN : 36ABHFS1773Q1ZF

Cell : 9848822768, Ph : 08683-257254 (M), 255125 (R)
e-mail : svlpbrm.kodad@gmail.com**SRI VENKATA LAKSHMI PARBOILED RICE MILL**

Komarabanda, KODAD - 508 206, Suryapet Dist., T.S.

Managing Partners : G. Satyanarayana, K. Brahmaiah.

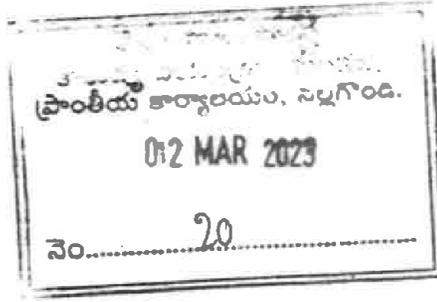
**శ్రీ వెంకట లక్ష్మి పార్బాయిల్డ్ రైస్ మిల్**

కొమరబండ, కోడాడ - 508 206. సూర్యాపేట జిల్లా.

Ref:

Date 02/03/2023

To,

The Environmental Engineer,
T.S. Pollution Control Board,
Regional Office, Nalgonda.

Sir,

1. Presently we are operating raw rice milling only. Whenever State Government requires Parboiled rice then only we operate Parboiled milling. Whenever, we operate parboiled activity, we will inform to TSPCB, Regional Office, Nalgonda.
2. Due to custom milling amount pending from the State Government we are facing financial problem, so that we are not laid metal roads/CC roads.
3. We will lay metal roads / CC roads within 3 months period.
4. We have submitted Bank Guarantee of Rs.1,00,000/- on 19.04.2022, which is valid upto 12.04.2023. We will submit extended Bank Guarantee within 15 days.

As-1
P/B. Sand 9
Cost 20
Bo
2/3

For SRI VENKATA LAKSHMI
PARBOILED RICE MILL
K. Brahmaiah
Managing Partner

Mill : 255257, 256257
STD : 08683 Res : 253802
Cell : 9848098225



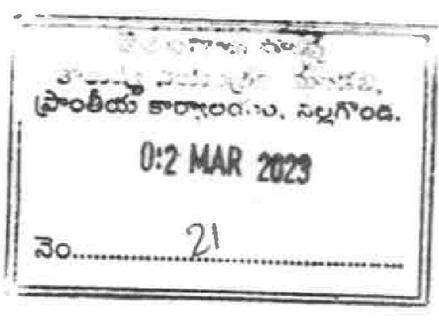
Sri Venkata Ramana Par Boiled Modern Rice Mill

Managing Partners : Yada China Venugopal Rao, Challa Saldaiiah
Komarabanda, KODAD - 508 206, Nalgonda Dist. (A.P.)

Ref :

Date : 09/03/2023

To,
The Environmental Engineer,
T.S. Pollution Control Board,
Regional Office, Nalgonda.



Sir,

1. Presently we are operating raw rice milling only. Whenever State Government requires Parboiled rice then only we operate Parboiled milling. Whenever, we operate parboiled activity, we will inform to TSPCB, Regional Office, Nalgonda.
2. Due to custom milling amount pending from the State Government we are facing financial problem, so that we are not laid metal roads/CC roads.
3. We will lay metal roads / CC roads within 3 months period.
4. We have submitted Bank Guarantee of Rs.1,00,000/- on 02.03.2023 which is valid upto 22.02.2024 (BG No.0329IIGL0001121, dated 01.03.2023).

Handwritten notes: AES-1, P/3, SW, to BO, 2/3

For. Sri Venkata Ramana Parboiled
Modern Rice Mill
Yada China Venugopal Rao
Managing Partner